Regarding agitations for better pay by workers of a reputed private company in Yavatmal

SHRI SANJAY UTTAMRAO DESHMUKH (YAVATMAL-WASHIM): Hon?ble Chairman, Raymond ltd, which is a big industry in Yavatmal, has been landed in trouble. Since 21st July, 2025, around 1000 employees of this company started demonstrations because the older wage contract is expired. As per rules, the wages should have increased since 1st April, 2025 but it could not be materialized. The worker are getting meager salaries and it is not sufficient for their survival. The company set aside the workers and trying to settle this issue with the leaders of a recognized trade union. This company is not ready to sign a new wage contract with workers. The workers union has approached the court of law and matter is still pending. The workers? families are in distress and they are unable to meet their daily needs too.

The wage contract should be for 3 years ideally but the company has fixed it for 4 years. The company also trying to punish the workers by suspending them and not ready to listen to their grievances.

Sir, this is a serious situation and the Government is not ready to take any action. Yawatmal is a very backward district. So, I would like to request the Union Government and Labour Ministry to take a serious note of this workers agitations. Government should try to resolve this issue and do justice to the poor and needy workers of reymond company. Government should also try to setup new industries in this region to provide employment to the youths. Thank you.